

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/80/2017

Date : 17.06.2017

Shri Nirmal Singh Meratwal, an Officer in District Judge Cadre, who has been transferred vide this office order No. Estt.(RJS)/57/2017 dated 25.05.2017 from the post of **Registrar(Examination), Rajasthan High Court, Jodhpur** to **Spl. Judge(CBI) No.1, Jaipur Metropolitan, Jaipur**, is hereby relieved on **17.06.2017** (Saturday) in the afternoon, to join his new assignment.

BY ORDER,


REGISTRAR (ADMN.)

No.Estt.B2(v)1/2017/6668

Date : 17.06.2017

Copy forwarded to the following for information and necessary action :-

Copy forwarded to the following for information and necessary action:-

1. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
2. P.S. to All Hon'ble Judges at Jodhpur.
3. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/ Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
4. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
5. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
6. **Concerned officer.**
7. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. The Director, Rajasthan State Judicial Academy, Jodhpur
9. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR (ADMN.)